

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 240 of 2018**

**Dated : 9<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Uttar Haryana Bijli Vitran Nigam Limited & Ors. ... Appellant(s)  
Versus  
Power System Operation Corporation Limited & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal  
Ms. Tanya Sareen

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjana Dua  
Ms. Nehul Sharma for R-2

Mr. Ashwin Ramanathan  
Mr. Amal Nair for R-3

**ORDER**

Rejoinder shall be filed within three weeks' time i.e. on or before 30.07.2019  
with advance copy to other side.

List the matter on **06.08.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/nr*

**(Justice Manjula Chellur)  
Chairperson**